

Annexure 9

Name of the corporate debtor: Samson and Sons and Builders and Developers Private Limited; Date of commencement of CIRP: 3rd November 2021;

List of Creditors as on 14.04.2023

List of Other Creditors

Sl. No.	Name	Details of claim received		Details of claim admitted			Whether related party?	% voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee							
1	A C Oommen	25-11-2021	2,00,000	2,00,000	Home buyer						0		as per RERA Under CCP No 47/2021, dated 23-02-2021 from 24-02-2014 compensation of 200000 is treated as other creditors since it is a court order.
2	Chiramel Mathai Mammen & Keny Varghese Mammen	24-11-2021	1,00,000	1,00,000	Home buyer						0		as per RERA Under CCP No 23/2021, dated 22-01-2021 from 23-09-2014 compensation of 100000 is treated as other creditors since it is a court order.
3	Dr. Biju Murali	25-11-2021	15,00,000	15,00,000	Home buyer						0		As per refund agreement dtd 12.02.2016 executed btwn CD & Mr.Biju Murali, it is agreed that compensation of Rs.15 Lacs is agreed to be paid.
4	Dr. C R Manoj (POA V K Rajendran)	25-11-2021	1,05,000	1,05,000	Home buyer						0		As per RERA order, CCP No.38/2021 dtd 23.10.2021 the complainant is eligible for loss of Rs.1 Lac.
5	Eby Dios Kandachamkulam	26-11-2021	1,50,000	1,50,000	Home buyer						0		as per RERA Under CCP No 24/2020, dated 15-02-2021 from 01-12-2012 compensation of 150000 is treated as other creditors since it is a court order.
6	George John/ Elezabeth Shirly	26-11-2021	1,00,000	1,00,000	Home buyer						0		as per RERA Under CCP No 19/2020, dated 22-01-2021 from 09-05-2015 compensation of 100000 is treated as other creditors since it is a court order.
7	Jiji Joseph	25-11-2021	1,00,000	1,00,000	Home buyer						0		as per RERA Under CCP No 36/2021, dated 23-10-2021 from 19-03-2014 compensation of 100000 is treated as other creditors since it is a court order.

8	K V Samuel	11-01-2022	3,00,000	3,00,000	Home buyer								0	as per RERA Under CCP No 114/2020, dated 22-01-2021 from 01-01-2014 compensation of 300000 is treated as other creditors since it is a court order.
9	Lissy Antony	27-11-2021	2,00,000	2,00,000	Home buyer								0	as per RERA Under CCP No 21/2020, dated 22-01-2021 from 01-02-2013 compensation of 200000 is treated as other creditors since it is a court order.
10	Shajeel Abdul Rasheed & Anisa Shajeel	26-11-2021	1,00,000	1,00,000	Home buyer								0	As per Order of KRERA in CCP No.03/2021, 08/2021, 15/2021, 36/2021, 37/2021, 38/2021, 42/2021, 45/2021, 47/2021, 49/2021 and 165/2020 dt. 23rd October 2021 compensation is treated as other creditors.
11	Thomas Kanjirappallil Eapen	24-11-2021	2,00,000	2,00,000	Home buyer								0	as per RERA Under CCP No 15/2021, dated 19/7/2014 compensation of 200000 is treated as other creditors since it is a court order.
12	Sara Mathews & Minu Mariam Mathews	26-11-2021	2,00,000	2,00,000	Home buyer								0	RERA order CCP No.22/2020 dtd 22.01.2021 compensation of 200000 is treated as other creditors since it is a court order
13	Shibu George	27-11-2021	1,81,000	1,81,000									0	as per Arbitration case No 1/2017, dated 14/7/2018 compensation of 181000 is treated as other creditors
14	Annie Koshy	26-11-2021	37,36,109	37,23,453.54	Unsecured								12,655	The claim is for amount in the Arbitration award. The arbitration award is for the sale consideration of 49.50 cents of land in Sr.No.2571/1,2572/A, and 2572/A1 of Vanchiyoor Village, Thiruvananthapuram. Hence not a Financial Creditor
15	George Koshy	26-11-2021	37,36,109	37,23,453.54	Unsecured								12,655	The claim is for amount in the Arbitration award. The arbitration award is for the sale consideration of 49.50 cents of land in Sr.No.2571/1,2572/A, and 2572/A1 of Vanchiyoor Village, Thiruvananthapuram. Hence not a Financial Creditor
16	Jacob Koshy	26-11-2021	5,31,22,613	#####	Unsecured								1,79,954	The claim is for amount in the Arbitration award. The arbitration award is for the sale consideration of 49.50 cents of land in Sr.No.2571/1,2572/A, and 2572/A1 of Vanchiyoor Village, Thiruvananthapuram. Hence not a Financial Creditor
17	Mohan John Mathew ,Babitha Saira Mathew & Deepak Joseph Mathew	26-11-2021	37,36,109	37,23,453.54	Unsecured								12,655	The claim is for amount in the Arbitration award. The arbitration award is for the sale consideration of 49.50 cents of land in Sr.No.2571/1,2572/A, and 2572/A1 of Vanchiyoor Village, Thiruvananthapuram. Hence not a Financial Creditor

18	Rachel Koshy & Rachel Roy George	26-11-2021	37,36,109	37,23,453.54	Unsecured							12,655	The claim is for amount in the Arbitration award. The arbitration award is for the sale consideration of 49.50 cents of land in Sr.No.2571/1,2572/A, and 2572/A1 of Vanchiyoor Village, Thiruvananthapuram. Hence not a Financial Creditor
19	Samma Koshy & Samma Jacob	26-11-2021	37,36,109	37,23,453.54	Unsecured							12,655	The claim is for amount in the Arbitration award. The arbitration award is for the sale consideration of 49.50 cents of land in Sr.No.2571/1,2572/A, and 2572/A1 of Vanchiyoor Village, Thiruvananthapuram. Hence not a Financial Creditor
20	Susan P. Koshy	26-11-2021	37,36,109	37,23,453.54	Unsecured							12,655	The claim is for amount in the Arbitration award. The arbitration award is for the sale consideration of 49.50 cents of land in Sr.No.2571/1,2572/A, and 2572/A1 of Vanchiyoor Village, Thiruvananthapuram. Hence not a Financial Creditor
21	Thankamma Koshy	26-11-2021	37,36,109	37,23,453.54	Unsecured							12,655	The claim is for amount in the Arbitration award. The arbitration award is for the sale consideration of 49.50 cents of land in Sr.No.2571/1,2572/A, and 2572/A1 of Vanchiyoor Village, Thiruvananthapuram. Hence not a Financial Creditor
22	Mary Koshy	26-11-2021	37,36,109	37,23,453.54	Unsecured							12,655	The claim is for amount in the Arbitration award. The arbitration award is for the sale consideration of 49.50 cents of land in Sr.No.2571/1,2572/A, and 2572/A1 of Vanchiyoor Village, Thiruvananthapuram. Hence not a Financial Creditor
23	Manju Varghese(POA-Mathew Philips Mathews)	25-11-2021	3,00,000	3,00,000	Home buyer							0	Interest @14.05% as per RERA Under CCP No 42/2021, dated 23-10-2021 from 30-05-2013. Compensation of 300000 is treated as other creditors since it is a court order.
24	Estheramma Raju	05-09-2022	1,05,000	1,05,000	Home buyer							0	Interest @14.05% as per RERA Under CCP No 37/2021, dated 20-05-2022 from 07-08-2013. Compensation of 105000 is treated as other creditors since it is a court order.
25	S Abdul Shakeer & Shajana Shakeer	30-11-2021	2,05,000	2,05,000	Home buyer							0	As per Order of KRERA in CCP No.49/2021, dt. 16th June 2022 compensation is treated as other creditors.
26	Ashkar Hamsa	03-09-2022	1,00,000	1,00,000	Home buyer							0	As per Order of KRERA in CCP No.08/2021, dt. 23rd October 2021 compensation is treated as other creditors.
TOTAL			87057485	86776287								2,81,198.00	

Note: The claims received from the Unsecured Financial Creditors in a class of Home Buyers includes arbitration award. We have considered the arbitration award as other creditors.

